

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3253
ANSWERED ON:10.08.2015
Social Security to Unorganised Labourers
Azad Shri Kirti (JHA);Bhatt Smt.Ranjanben

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to introduce a new model for providing social security to the workers in the unorganised sector in addition to a new model for providing training for skill development at the time of appointment;
- (b) whether any steps have been taken to provide a unique identification number to the workers of unorganised sector who keep on moving from one place to another so that they get healthcare services across the country;
- (c) if so, the details in this regard along with the achievement of the Government as on date; and
- (d) if not, the manner in which the Government proposes to provide social security to such unorganised sector workers?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a): The Government has enacted "Unorganised Workers' Social Security Act, 2008" for the welfare of unorganised workers. The Act provides for formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. Various Schemes, formulated by the Government to provide social security cover to the unorganized workers, listed in the Schedule I of the above Act are as under:

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- i. Indira Gandhi National Old Age Pension Scheme. (Ministry of Rural Development)
 - ii. National Family Benefit Scheme. (Ministry of Rural Development)
 - iii. Janani Suraksha Yojana. (Ministry of Health and Family Welfare)
 - iv. Handloom Weavers' Comprehensive Welfare Scheme. (Ministry of Textiles)
 - v. Handicraft Artisans' Comprehensive Welfare Scheme. (Ministry of Textiles)
 - vi. Pension to Master Craft Persons. (Ministry of Textiles)
 - vii. National Scheme for Welfare of Fishermen and Training and Extension. (Department of Animal Husbandry, Dairying & Fisheries)
 - viii. Janshree Bima Yojana and AamAadmi Bima Yojana. (Department of Financial Services).
 - ix. Rashtriya Swasthya Bima Yojana. (Ministry of Health and Family Welfare)
- The Act also enjoins upon State Governments to formulate schemes relating to (a) provident fund; (b) employment injury benefits; (c) housing; (d) educational schemes for children; (e) skill up gradation of workers; (f) funeral assistance; and (g) old age homes.
- (b) to (d): The Central Government has taken up the registration of unorganised workers and issue of nationally portable smart card to them through the State Governments. This card will help the unorganised workers to avail benefits of various social security schemes as per their eligibility.
